

**NGT/CZB/2021/  
National Green Tribunal  
Central Zonal Bench,  
III<sup>rd</sup> Floor, State Information Commission Building  
Arera Hills, Bhopal – 462011**

The following public complaints received from different persons /organisations during the month of October, 2021 are found to be not in conformity with NGT (Practice and Proceedings) Rule, 2011 framed under NGT Act, 2010. Hence, in light of Circular/Order No. NGT(PB)/Judicial-II/196/70 dated 03.02.2016 no judicial proceeding can be initiated in respect of such public complaints. These Complainants/Applicant/Aggrieved persons are at liberty to file Petition/Application in prescribed format, along with prescribed court fees for initiation of judicial proceeding. The above referred Act, Rules and the User Manual for e-filing is also available on the website of NGT (<https://greentribunal.gov.in/>).

In case any further clarification is required, with regard to filing, assistance may be sought from the Help Desk of Filing Section of “National Green Tribunal, Central Zone Bench, Bhopal” at 0755-2579745 during the working hours (9:30 to 5:00PM).

Sr. No	Inward Diary No.	Date	Name and Address	Subject
1	653	05.10.21	समस्त रहवासियों की तरफ से	मेपल ट्री कालोनी, नई जेल रोड, भोपाल में हुई अनियमितताओं के संबंध में जांच हेतु।
2	654	05.10.21	प्रमोद साहू – ई मेल दिनांक 04.10.21	Unauthorised & Illegal construction at 36 Aditya Nagar (Ward 74, Zone-13) Indore Encroachment of Govt. Land & destruction of Mature trees in the Green Belt.
3	671	21.10.21	कृष्ण कुमार – ई मेल दिनांक 13.10.21	फोटो युक्त ई-मेल
4	670	21.10.21	अमर जैन और समस्त कालोनीवासी – ई मेल दिनांक 23.10.21	इन्दौर के क्षेत्र जनता कालोनी की गली नं.1 बड़ा गणपति में सर्वोत्तम डाईग द्वारा बहुत सालों से प्रदूषण फलाया जाने की शिकायत बाबत।
5	677	23.10.21	अमर जैन और समस्त कालोनीवासी – ई मेल दिनांक 23.10.21	इन्दौर के क्षेत्र जनता कालोनी की गली नं.1 बड़ा गणपति में सर्वोत्तम डाईग द्वारा बहुत सालों से प्रदूषण फलाया जाने की शिकायत बाबत।
6	686	25.10.21	प्रबोध सिंहल, निर्माण सुधा, भोपाल	ग्राम खजूरी कला स्थित हमारी कॉलोनी, प्रागति कुंज के ओपन क्षेत्र में लगे फलदार हरे-भरे वृक्ष (आम) को जड़ से काट दिए जाने की शिकायत, संबंधितों को ये जाने के बावजूद, कोई कार्यवाही ना होने के संबंध में।
7	687	25.10.21	ग्रामनिवासी ग्राम बूचरा, जोगी की ढाणी, कोटपूतली, जयपुर राज.	अवैद्य खनन करकर खानों द्वारा गलत रवन्ना जारी को तुरन्त जांच कर केन्सिल करवाने बाबत।

Sr. No	Inward Diary No.	Date	Name and Address	Subject
8	688	25.10.21	Naryan Singh Chouhan, 28/1 Bhagat Singh Nagar, Sanwer Road, Indor M.P.	In the matter of VN Motors, Indore iolation of Water Act and Air Act.

*M. Kumar*

( Mukesh Kumar )

Registrar

National Green Tribunal,

Central Zonal Bench, Bhopal